



INCOME TAX DEPARTMENT

B/Fd. 1,73,835.00

or Say Rs.1,73,840.00

7,50,000.00

ADD: AGRICULTURE INCOME AS FOLLOWS:

Income from one small pond on about
8 kathas of land (seasonal products
of fisheries) -- 60,000.00

Income from one small pond on about
4 kathas of land (seasonal products
of fisheries) 40,000.00

2(two)fruits bagicha on about 2 acre
of land each (Income Rs.1,00,000/-
from each bagicha) 2,00,000.00

Income from sale of 30 Trees of
Season @ Rs.15,000/- per tree. 4,50,000.00

7,50,000.00

Income Tax on Rs.9,23,840.00 -- 1,81,152.00

Less: Tax on Rs. 9,10,000/-
(For Agriculture Income) 1,77,000.00

Add. 3% E.C. 4,152.00
125.00

Add. Interest 4,277.00
1,023.00

5,300.00

LESS: Self Assett. Tax paid vide
Challan no.28020,dtd.25.3.2011
BRR Code no.6930011. 5,300.00

Payable -- Nil.